

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Friday THE 20th Day Of December 2024
COURT HALL NO 6 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE KRISHNA S DIXIT
&
THE HON'BLE JUSTICE RAJESH RAI K

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/App/Comp.	Adv for Resp.
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MATTERS PERTAIN TO KALABURAGI BENCH

HEARING - INTERLOCUTORY APPLN

1	RP 200014/2022 (,) REG: IA 1/2024 FOR EARLY HEARING (PETITION NOT YET ADMITTED)	HARSHAVARDHAN R MALIPATIL V/O DTD 19.04.2023 NITIN RAMESH FOR IA 1/2022 AND IA 2/2022	GA SD
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ADMISSION

2	RP 200011/2022 (,) -	HARSHAVARDHAN R MALIPATIL	GA SD
3	RP 200012/2022 (,) A/W RETURNED JOINT MEMO DTD 28.07.2023 FILED BY PETITIONER COUNSEL AS 2ND SET TO BE FILED	HARSHAVARDHAN R MALIPATIL	GA SD
4	RP 200013/2022 (,) -	HARSHAVARDHAN R MALIPATIL	GA SD
5	RP 200038/2022 (,) -	HARSHAVARDHAN R MALIPATIL AND PRABHU GOUDAB TUMBAGI	GA SD

COURT HALL NO :2

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